

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) 160(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: M/s Max Medical Services Ltd. With M/s Max Healthcare Institute Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. D. K. Malhotra, Advocate Mr. Rakesh Kr. Malhotra, Advocate		
	For the Respondent (s):	Mr. Manish Raj, CP for RD(NR), Delhi Ms. Chetana Kandpal, Company Prosecutor for OL, Delhi		

ORDER

Report of the RD & OL are on record. Ld. Counsel prays for some time to file his reply.

To come up on 15th September, 2017.

—Sd—

(S. K. Mohapatra)
Member (T)

—Sd—

(Ina Malhotra)
Member (J)